

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:25  
ANSWERED ON:03.12.2003  
IMMIGRATION RACKET UNEARTHED IN UK  
RAGHUNATH JHA;SUNDER LAL TIWARI

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government have asked the CBI to investigate a case of immigration racket unearthed in the Indian Embassy in UK;
- (b) if so, the details thereof;
- (c) whether the CBI has made any investigation in the said matter;
- (d) if so, the outcome thereof;
- (e) if not, the time by which the investigations are likely to be completed;
- (f) whether the British Government propose to examine the process of issuing passports and visa in India themselves; and
- (g) if so, the details thereof and the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA)

- (a) Yes, Sir.
- (b),(c),(d)&(e) The information provided by U.K. authorities has been handed over to CBI to conduct an investigation into the matter.
- (f) No, Sir.
- (g) Does not arise.